## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P No. 84/2017 O.A No. 2163/2013

New Delhi, this the 21st day of November, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Ramesh Chand S/o. Late Shri Khazan, R/o. House No. S-60/98, Jal Vihar, Lajpat Nagar, New Delhi – 110 024.

...Petitioner

(By Advocate: Ms. Meghna De for Mr. Rajiv Aggarwal)

Versus

Sh. Punit Kumar Goyal Commissioner, South Delhi Municipal Corporation, 4th Floor, S.P.M. Civic Centre, Minto Road, New Delhi.

...Respondent

(By Advocate : Mr. R. K. Jain)

## ORDER (ORAL)

## Mr. V. Ajay Kumar, Member (J):

Heard the learned counsel for both the parties.

2. Since the orders of this Tribunal have been complied with by the respondents by passing a speaking order dated 17.08.2017, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to question the order now passed if he is still aggrieved, in accordance with law.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

/Mbt/